



Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.195/2019 in O.A. No.2497/2019

This the 6th day of January 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Shri Yogendra Krishna Gaiha,
Aged about 69 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Late Sh. Janardan Das Gaiha,
R/o 114, Golf Apartments,
Sujan Singh Park 3,
Maharshi Raman Marg,
New Delhi-110003
Code No.75032
2. Mrs. Malsomi Sailo,
Aged about 66 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
W/o Mr. Lalhmangaiha Sailo,
R/o House No.T-50,
Evergreen Estate, Tuivamit,
Aizawl-796009 (Mizoram)
Code No.75050.
3. Shri Lalhmangaiha Sailo,
Aged about 70 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Brig. T. Sailo,
Evergreen Estate, Tuivamit,
Aizawl-796009 (Mizoram)
Code No.74054
4. Shri Pramod Kumar Chopra,
Aged about 69 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Sh. B.P. Chopra,
R/o 92, Sector 11 A,
Chandigarh-160011,
Code No.72036.
5. Shri TBC Rozara,
Aged about 67 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Late Sh. B. Sangkhuma,



R/o A-1, (A)/3, Chaltlang,
Aizawl-796012,
Code No.75051.

6. Shri Sushil Kumar Gupta,
Aged about 72 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Late Sh. Satya Parkash Gupta,
R/o D-128, Sector-40,
Noida-201303
Code No.72024.
7. Smt. Namita Shukla (L.R.),
Aged about 59 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
W/o Late Sh. Nandkishore Shukla (IRS),
R/o House No.93, IRS Co-operative Group,
Housing Society, Abhay Khand,
Phase-II, Indirapuram,
Ghaziabad, U.P.
Code No.73002.
8. Shri K.P. Singh,
Aged about 68 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Late Sh. Ram Naryan Singh,
R/o C-904, Aishwarya Complex,
Errora Park,
Vadodara-390007
Code No.75026.
9. Shri S.P. Pandey,
Aged about 70 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Sh. Shobah Nath Pandey,
R/o 907, Panchtirth Apartment,
Near Jodhpur Cross Road, Satellite,
Ahmedabad-380015,
Code No.74036.
10. Shri K.P. Mandal,
Aged about 73 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Late Shri Durga Prasad Mandal,
R/o C-21, Samprat Residency,
Premchand Nagar Road, Satellite,
Ahmedabad-380015
Code No.72052.



11. Shri Subir Kumar Mitra,
Aged about 70 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Sh. Sudir Kumar Mitra,
R/o Gaurav Apartment,
7-A Lake Place, Flat No.4, 4th Floor,
Kolkata-700029 (West Bengal),
Code No.74039.
12. Ms. Purnima Singh,
Aged about 67 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
W/o Sh. S.S. Singh,
R/o A-150, Sector 43,
Noida-201303 (U.P.)
Code No.78047.
13. Shri Jamil Ahmad,
Aged about 69 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Late Shri Vaddoo Aliar Badruddin,
R/o A-23, Sector-35,
Noida-201201 (U.P.),
Code No.76035.
14. Shri Ram Priya Sharan,
Aged about 71 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Shri Saryu Sharan Sinha,
R/o C-101, Sector-49,
Noida-201301 (U.P.)
Code No.71021.
15. Shri Kamlesh Argal,
Aged about 68 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Dr. Rajeshwar Prasad Argal,
R/o 4th Floor, Rajeshwar,
MIG-15, Shiv Nagar, Damoh Road,
Jabalpur-482002.
Code No.74045.
16. Shri Balkishan Gupta,
Aged about 70 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Shri Sat Narain Gupta,
R/o B-6, Ranjit Singh Block,
Asian Games Village,



New Delhi-110049
Code No.73033.

17. Shri Manoj Misra,
Aged about 69 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Shri Shiv Prasad Misra,
R/o C-45A, Gangotri Enclave, Alaknanda,
New Delhi-110009
Code No.75015.

18. Shri Qaiser Shamim,
Aged about 68 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Late Sh. S.S. Hasan,
R/o Apartment 603, Tower 17,
Commonwealth Games Village,
Near Akshardham Temple,
New Delhi-110092
Code No.74038.

19. Shri Har Prasad Kain,
Aged about 67 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
Spouse Name Lata Kain,
R/o House No.180 J, Lane W-6B,
Near Country Club, Sainik Farms,
New Delhi-110062
Code No.79069.

20. Shri Sada Shiv Bajpai,
Aged about 67 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Late Sh. Ram Prasad Bajpai,
R/o R-524, Ground Floor,
New Rajender Nagar,
New Delhi-110060
Code No.76043.

21. Ms. Gita Kripalani,
Aged about 72 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
D/o Late Sh. H.C. Kripalani,
R/o D-41, Retreat Apartment,
20 I.P. Extension, Patparganj,
New Delhi-110092
Code No.71026.



22. Shri Arindam Lahiri,
Aged about 70 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Sh. Kailashnath Lahiri,
R/o Villa-D, Prestige Samudra,
Darshan, Cacra Village,
Goa-403206
Code No.72003.

23. Shri A. Selvaraj,
Aged about 70 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Shri R. Ananthappan,
R/o 203 Padma Block
Mahalakshmi Malika,
6, Ratnavel Pandian Road,
Golden George Nagar,
Chennai-600107 (Tamil Nadu)
Code No.72026.

24. Shri C.R. Ravichandhran,
Aged about 72 years,
Chief Commissioner of Income Tax/DGIT (Retd.)
S/o Late Sh. C.R. Rajagopalachari,
R/o No.51, First Main Road,
West C.I.T. Nagar,
Chennai-35 (Tamil Nadu)
Code No.71010.

...Applicants

Versus

1. Union of India,
Through Secretary,
Ministry of Finance,
Department of Revenue,
North Block, Govt. of India,
New Delhi-110001.
2. The Chairman,
Central Board of Direct Taxes,
Ministry of Finance,
Department of Revenue,
North Block, Govt. of India,
New Delhi-110001.
3. The Secretary,
Govt. of India,
Department of Pension and Pensioners' Welfare,



Ministry of Personnel, Public Grievances and Pensions,
Lok Nayak Bhawan,
Khan Market,
New Delhi-110003.

4. Secretary to Govt. of India,
Department of Expenditure,
Ministry of Finance,
North Block, Govt. of India,
New Delhi-110001.

...Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy:

This R.A. is filed with a prayer to review the order dated 04.09.2019 in O.A. No.2497/2019. The file is circulated and we have perused the entire record carefully. All the points urged by the applicants were dealt with in the order in the O.A. and it is not mentioned that any plea raised by them was not taken into account by the Tribunal while deciding the O.A.

2. We do not find any merit in the R.A. and it is accordingly rejected in circulation.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/sunil/